

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 35 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2018.

NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.

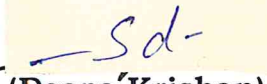
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

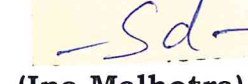
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sameer Rastogi, Advocate for the Liquidator
Ms. M. G. Yogamaya, Proxy Counsel for the Corporate Debtor

ORDER

Interim report of the Liquidator has been filed and is taken on record.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)